

(c) A list of undertakings registered under Section 26 of the M R T P Act has been laid on the Table of Lok Sabha recently in reply to Lok Sabha Unstarred Question No 4304, answered on the 11th December, 1973

(d) The main objective of the regulatory provisions of Chapter III of the M R T P Act is to prevent concentration of economic power to the common detriment through a process of regulation of substantial expansion, diversification and deployment of funds. The steps taken by the Government in this behalf are described in the Second Annual Report on the Working and Administration of the M R T P Act, 1969, which was laid on the Table of the Lok Sabha last year.

Referring Report of Task Force on Bulk Drugs to Bureau of Industrial Costs and Prices

4620 SHRI P M MEHTA
SHRI NIHAR I ASKAR

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether Government have referred back the report of the task force on restructuring the prices of 24 bulk drugs to the Bureau of Industrial Costs and Prices,

(b) if so the reasons for the same,

(c) whether the Bureau has resubmitted the report, and

(d) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN) (a) and (b) Government had requested the Bureau of Industrial Costs and Prices to recommend fair selling prices of the concerned bulk drugs taking into account the escalations in costs that have taken place since the Working Group set up under the Chairmanship of the Chairman Bureau of Industrial costs and prices formulated its report.

(c). Yes, Sir.

(d) Does not arise

Supply of Crude Oil by Oil Producing Countries to Non-Aligned Nations at Concessional Rates

4621 SHRI DEVINDER SINGH
GARCHA
SHRI DHAMANKAR

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether the oil producing countries have taken any decision to supply crude to the non aligned nations at concessional rates, and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN) (a) No Sir

(b) Does not arise

पश्चिम तथा मध्य रेलवे डिब्बेजनों का रेल प्रयोगकर्ता समितियों की बैठक

4622 डा० लक्ष्मीनारायण पांडेय
क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य तथा पश्चिम रेलवे डिब्बेजनों की रेल प्रयोगकर्ता समितियों (रेलवे यजमन कमिटीज) का गठन किया जा चुका है ,

(ख) यदि हा तो कब , और

(ग) इन समितियों की किनकी बैठक हुई है ?

रेल मंत्रालय में उप मंत्री (श्री मुहम्मद अकी कुरैशी) (क) से (ग) मध्य और पश्चिम रेलवे के डिब्बों की मंडलीय रेल उपयोगकर्ता परामर्श समिति को 1-1-1974 से 31-12-1975 तक दो वर्षों के लिए पुनर्गठित किया गया है। लेकिन, इन समितियों